

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1283
ANSWERED ON:03.03.2011
ACCELERATED IRRIGATION BENEFITS PROGRAMME
Rao Shri Nama Nageswara

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the number of proposals sent by the various State Governments including Andhra Pradesh under AIBP during the last three years;
- (b) the number of proposals out of them cleared by the Union Government as on date;
- (c) whether the Union Government has received proposals from the Government of Andhra Pradesh requesting for taking up large irrigation projects as Central Projects; and
- (d) if so, the present status of the proposals?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS. (SHRI VINCENT H. PALA)

- (a) & (b) The information is being collected from States/Central Water Commission and will be laid on the floor of the House.
- (c) & (d) The Government of Andhra Pradesh has sent proposals in accordance with guidelines of the scheme of national projects for inclusion of Indira Sagar (Polavaram) and J.Chokkarao Lift Irrigation Scheme to the Union Government for inclusion in the scheme of national projects. As per guidelines of the scheme of national projects, a new project for inclusion in the scheme of national projects requires approval of Expenditure Finance Committee/Projects Investment Board, approval of High Powered Steering Committee for National Project and finally approval of the Union Cabinet. Polavaram project is to be taken up for consideration of the Expenditure Finance Committee after revised investment clearance to the revised estimated cost is accorded by the Planning Commission.